NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER : CP/672/ (IB)/2017

NAME OF THE PETITIONER(S) : TATA CAPITAL FINANCIAL SERVICES LTD

NAME OF THE RESPONDENT(S) : AROHI INFRASTRUCTURE PVT LTD

UNDER SECTION : 7 RULE 4

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE

REPRESENTATION BY WHOM

ORDER

Counsel for petitioner/Financial Creditor present. Counsel for respondent/corporate debtor present and prayed for time to make submissions in relation to the Arbitration matter pending at Mumbai and for filing counter. He also submitted that the respondent is trying to settle the matter with the petitioner. Time is enlarged at request. Put up on 22.12.2017.

S Vijayaraghavan Member (Technical)

K Anantha Padmanabha Swamy Member (Judicial)